

nounced several package measures of relief to the affected farming families including steps to assist the farmers who are facing debt trap due to damage to crop.

राष्ट्रीय कृषि विस्तार परियोजना के अन्तर्गत राज्यों को वित्तीय सहायता

131. श्री मोहनंदर सिंह कल्याण: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) राष्ट्रीय कृषि विस्तार परियोजना के अंतर्गत विश्व बैंक द्वारा पंजाब, बिहार, राजस्थान, उत्तर प्रदेश, मध्य प्रदेश और उड़ीसा राज्यों को कितनी वित्तीय सहायता प्रदान की गई; और

(ख) गत तीन वर्षों के दौरान इस परियोजना के अन्तर्गत किए गए कार्य का जिला-वार ब्यौर क्या है?

कृषि मंत्रालय में राज्य मंत्री (श्री सोम पाल):

(क) मध्य प्रदेश, उड़ीसा एवं राजस्थान राज्यों को 1984

से 1993 तक चली विश्व बैंक की सहायता प्राप्त राष्ट्रीय कृषि विस्तार परियोजना-1 (एनएईपी-1) के तहत कवर किया गया था। अन्य तीन राज्यों अर्थात् बिहार, पंजाब और उत्तर प्रदेश को राष्ट्रीय कृषि विस्तार परियोजना-3 (एनएईपी-3) के तहत कवर किया गया, जो 1988 से 1995 तक चालू रही।

इन परियोजनाओं के कार्यान्वयन हेतु विश्व बैंक की सहायता ऋण वितरण आधार पर उपलब्ध थी। एनएईपी-1 और एनएईपी-3 दोनों के तहत लागत एवं वितर्कित किए गए ऋण का परियोजना/राज्यवार ब्यौर संलग्न विवरण में दिया गया है (नीचे देखिए)।

(ख) चूंकि एनएईपी-1 और एनएईपी-3 क्रमशः मार्च, 1992 और मार्च, 1995 में बन्द हो चुकी हैं, पिछले तीन वर्षों के दौरान किए गए कार्य का जिला-वार ब्यौर देने का प्रश्न ही नहीं उठता।

विवरण

राष्ट्रीय कृषि विस्तार परियोजनाओं के तहत विश्व बैंक की राज्यवार सहायता

(रूप में मिलियन में)

क्रम सं०	परियोजना	अवधि	कवर किए गए राज्य	परियोजना की लागत	संचित वितरण	प्रमुख कार्यकलाप
1.	राष्ट्रीय कृषि विस्तार परियोजना-1	1984 से 1993	मध्य प्रदेश उड़ीसा राजस्थान	145.70 196.90 290.00	153.00 133.00 264.50	विस्तार सेवाओं के सुदृढीकरण हेतु इन्फोमेटल स्टाफ की तैनाती, प्रशिक्षण, सिविल कार्य, उपकरणों और वाहनों आदि की खरीद।
2.	राष्ट्रीय कृषि विस्तार परियोजना-3	1988 से 1995	बिहार पंजाब उत्तर प्रदेश (पूर्वी जिले) (पश्चिमी जिले)	180.00 172.40 1151.80 1219.07	52.81 133.06 704.50 1035.05	-तदेव-

Plight of cotton growers in Andhra Pradesh

132. SHRI N.R. DASARI:
SHRI GURUDAS DAS
GUPTA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the plight of cotton

growers in Andhra Pradesh due to heavy crop losses and indebtedness to private money lenders and traders leading to suicides of over 50 farmers during the past one year; and

(b) if so, the details thereof and steps being taken to help the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) It is primarily the responsibility of the State Governments concerned to provide relief to the people affected by natural calamities from their annual allocation under Calamity Relief Fund. In addition, the Government of India provides additional assistance from the National Fund for Calamity Relief (NFCR), in the event of calamities of rare severity.

The Government of Andhra Pradesh has reported total suicidal deaths as 236. During 1997-98, an additional assistance of Rs. 12.00 crore was released to the state Government from the NFCR in the wake of damage to crops, mainly cotton, due to pest attack. The Government of Andhra Pradesh has sanctioned ex-gratia of Rs. 1.00 lakh to the next of kin of each deceased and has also announced several package measures of relief to the affected farming families including steps to assist the farmers who are facing debt trap due to damage to crops.

Fall in Cotton Production

133. SHRI N.R. DASARI:
SHRI JALALUDIN ANSARI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that India's cotton production during the current season is likely to be lower than that of the last season;

(b) if so, what was the production of cotton in the 1995-96, 1996-97 seasons and the estimation for 1997-98 season; and

(c) what will be the estimated shortage and how it is proposed to be met?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir.

(b) The production of cotton in the country for the years 1995-96 and 1996-97 was 12.86 and 14.25 million bales of 170 Kgs each. The likely production of cotton for 1997-98 is 11.42 Million Bales.

(c) The expected fall in production of cotton in 1997-98 as compared to 1996-97 is 2.83 million bales, but the carry forward opening stock of cotton for cotton year 1997-98 is 3.04 million bales. The import of cotton is under Open General Licence with zero import duty.

CAG Audit into the Affairs of NDDB

134. SHRIMATI JAYAPRADA NAHATA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that his Ministry had objected to an audit by CAG into the affairs of the multi-million National Dairy Development Board (NDDB); and

(b) whether the matter has since been decided and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) On the request of the Comptroller and Auditor General of India (CAG). The Department of Animal Husbandry and Dairying had granted approval for the audit of accounts of the National Dairy Development Board (NDDB) by the CAG under Sub-section (2) of Section 14 of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971. The NDDB then brought up before the Government the question of applicability of Section 14 of the CAGs (DPC) Act, 1971 *vis-a-vis* Section 15 of the Act. The Government therefore referred the matter for the opinion of a senior legal counsel.

(b) The matter has not been finally decided.

Reports on Assistance to West Bengal from National Calamity Fund

135. SHRI NILOTPAL BASU: Will the PRIME MINISTER be pleased to state:

(a) whether all reports have been received from Government of West Bengal for grant of assistance from the National Calamity Fund and the Fund for Natural Calamity;